

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 26.02.2020

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S.No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 892 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	ISMT Ltd. Vs. HIM Teknoforge Ltd.	Eeshan Pandey
2.	I.A. No. 891 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	Sai Syntex Co. Vs. Atlanti Spinning & Weaving Mills Ltd.	Misha Rohatgi

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By Order

-sd/-

Assistant Registrar